

(d) the loss likely to be suffered by the DDA on this account and the reaction of Government thereto?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

कम वसूली

4442. श्री सूर्य नारायण सिंह : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि गत वर्षों की तुलना में इस वर्ष खरीफ की फसल की कम वसूली हुई है; और

(ख) यदि हां, तो तत्संबन्धी व्यौरा क्या है और इस वसूली को बढ़ाने के लिए भारतीय खाद्य निगम द्वारा क्या प्रबन्ध किये गये हैं ?

कृषि और सिंचाई मंत्रालय में राज्य मंत्री (श्री भानु प्रताप सिंह) : (क) 1977-78 के चालू विपणन मौसम में खरीफ अनाजों की वसूली अक्टूबर, 1978 के अन्त तक की जाती रहेगी। 15 दिसम्बर, 1977 तक प्राप्त सूचनानुसार कुल 17.89 लाख मीटरी टन मात्रा वसूल की जा चुकी है जबकि 1976-77 के खरीफ विपणन मौसम की उसी अवधि के दौरान 15.47 लाख मीटरी टन की वसूली की गई थी।

(ख) प्रश्न ही नहीं उठता।

Alleged cases of Nepotism in National School of Drama

4443. DR. VASANT KUMAR PANDIT: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether "Forum to fight Nepotism" has alleged several cases of wrong selections, of favouritism and nepotism in the faculty posts under the National School of Drama at Delhi;

(b) whether Government have inquired into cases of alleged misadministration and mismanagement in the National School of Drama; and

(c) if so, what action have Government taken to attend to the charges made?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) Yes, Sir.

(b) and (c). The matter was referred to the National School of Drama, which is managed by a Society registered under the Societies Registration Act, 1860. According to the information supplied by the School, the allegations are baseless.

Allotment of Plot, to Chittaranjan Memorial Society, New Delhi

4444. SHRI DILIP CHAKRAVARTY: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether the premium for plots given to the allottees in Chittaranjan Park near Kalkaji (Delhi) includes among others the cost of acquisition of Park sites, community centres and school grounds; and

(b) if so, the reasons for charging Rs. 1½ lacs from Deshbandhu Chittaranjan Memorial Society for allotment of a community centre to the Society whether it violates the principle of 'no profit, no loss' governing the allotment of plot in Chittaranjan Park?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KINKAR): (a)